

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

**Item 21**

**CP (IB) No. 272/Chd/Hry/2022**

**Under Section 59, IBC 2016**

**In the matter of:-**

Central Glass Company India Pvt. Ltd.

... Petitioner

Due to power failure, the matter could not be taken up today, hence  
adjourned to 01.11.2023.

-sd-  
Court Officer

September 04, 2023  
SM